

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 27

CP No. 80/Chd/Chd/2023

Under Section 241-242, CA 2013

In the matter of:-

Veer Sharda & Ors

.....Petitioner

Vs.

Hotel Divyadeep Pvt. Ltd. & Ors

....Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned
to 01.11.2023.

Sd/-
Court Officer

September 14, 2023
VN